

to office and comparable staff of the Central Government were reduced with effect from 1st January, 1966.

(b) No, Sir.

(c) The staff side raised the issue of restoration of the rates of overtime admissible before 1st allowance as January 1966 in the National Council of Joint Consultative Machinery in February 1968. It was explained t.o them on behalf of the official that keeping in view the present financial stringency the restoration of the cut was not possible at the present stage. After some discussion the suggestion of the Chairman that matter be considered further was accepted. Accordingly, the matter been considered further but it has not been found possible to restore the cut.]

NATIONALISATION OF LAND IN URBAN AREAS

- 81. SHRI R. P. KHAITAN: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether Government have any proposal under consideration to nationalise land in urban areas for housing purposes; and
- (b) if so, by when the proposal 1s likely to materialise?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) The Government of India have no such proposal under consideration.

(b) Does not arise.

MEDIUM IRRIGATION SCHEMES

- 82. SHRI R. P. KHAITAN: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether it is a fact that State Governments have represented to the Central Government that liberal finaancial allotment should be made for medium irrigation schemes;

- (b) if so, the States that have made the representation and the allotment requested for; and
- (c) the allotment made for 1968-69 for each state?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) and (b) State Governments have been representing on a number of occasions like State Irrigation Minister's Conference, Annual Plan discussions visit of Union Ministers to States etc., for liberal financial allotment for medium irrigation schemes also.

(c) Allocation is not made separately for major and medium irrigation schemes. Outlay approved for major and medium irrigation schemes for 1968-69 for various States is given in the enclosed Statement.

STATEMENT

Outlay approved

Name of State		for major and medium irrigation schemes during 1968-69	
		(1	Rs. in crores)
ı.	Andhra Pradesh		18.36
2.	Assam		o.83
3.	Bihar		19.20
4.	Gujarat .		16.85
5.	Haryana .		2.42
4· 5· 6.	Jammu & Kashn	nir	O, 14
	Kerala		2.90
8.	Kerala . Madhya Pradesh		7.41
9.	Madras		3.50
10.	Maharashtra		20.49
II.	Mysore		8.54
12.	Nagaland .		_
13.	Orissa		5.90
14.	Punjab		1.94
15.	Rajasthan		12.89
ı6.		•	15.60
17.	West Bengal .	•	5 • 44

FOREIGN LOANS

- 83. SHRI R. P. KHAITAN: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that some of the loans received by India from foreign countries during the years 1962 to 1968 could not be utilised by India;